

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2373/2005

(From the judgement and order(s) in FA No. 532/1990 dated 23-MAR-04  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

U.P. AVAS EVAM VIKAS PARISHAD

Petitioner(s)

VERSUS

BHOOPAN(DEAD) THROUGH L.RS. & ANR.

Respondent(s)

(With appln(s) for permission to file additional documents and with  
prayer for interim relief and office report )

WITH SLP(C) NO. 2374 of 2005

SLP(C) NO. 2375 of 2005

SLP(C) NO. 2376 of 2005

SLP(C) NO. 2377 of 2005

SLP(C) NO. 2378 of 2005

SLP(C) NO. 2379 of 2005

SLP(C) NO. 2380 of 2005

SLP(C) NO. 2381 of 2005

SLP(C) NO. 2382 of 2005

SLP(C) NO. 2384 of 2005

SLP(C) NO. 2385 of 2005

SLP(C) NO. 2386 of 2005

SLP(C) NO. 2387 of 2005

SLP(C) NO. 2388 of 2005

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SLP(C) NO. 2390 of 2005

SLP(C) NO. 2391 of 2005

SLP(C) NO. 2392 of 2005

SLP(C) NO. 2393 of 2005

SLP(C) NO. 2394 of 2005

SLP(C) NO. 2396 of 2005

SLP(C) NO. 2397 of 2005

SLP(C) NO. 2398 of 2005

SLP(C) NO. 2399 of 2005  
SLP(C) NO. 2400 of 2005  
SLP(C) NO. 2401 of 2005  
SLP(C) NO. 2404 of 2005  
SLP(C) NO. 2405 of 2005  
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SLP(C) NO. 2489 of 2005

SLP(C) NO. 2490 of 2005

SLP(C) NO. 3317 of 2007

SLP(C) NO. 4341 of 2005

SLP(C) NO. 4342-4355 of 2005

SLP(C) NO. 4356 of 2005

SLP(C) NO. 4357 of 2005

SLP(C) NO. 4358 of 2005

Date: 23/01/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CYRIAC JOSEPH  
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s)

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Mr. Wasi Haider, Adv.  
Mr. Chander Shekhar Ashri, Adv.

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Mr. Jatin Zaveri, Adv.

Mr. Nagendra Singh, Adv.  
Mr. Vishwa Pal Singh, Adv.

UPON hearing counsel the Court made the following  
O R D E R

In view of the letter circulated on behalf of the petitioner, let these cases be adjourned for eight weeks.

(Shashi Sareen)  
Court Master

(Renuka Sadana)  
Court Master